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W.P(C)No. 189 OF 2004

ITEM No.2

Court No. 1

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(Civil)No.189 of 2004
(For Preliminary Hearing)

PRASHANT YADAV & ORS.

Petitioner (s)

VERSUS

UNION OF INDIA & ORS.

Respondent (s)

(With Office Report)

Date : 29/04/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner (s)Mr. A. Mariarputham, Adv.
Ms. Aruna Mathur, Adv.
Mr. Anurag D. Mathur, Adv.
Mr. Shankar Divate,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Tag this matter along with I.A. Nos. 6-8 in W.P.(C) No. 29 of 2003.

[Alka Dudeja]
Court Master

[Janki Bhatia]
Court Master